

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 29.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.547/2019 in CP No.162/130/HDB/2019
NAME OF THE COMPANY	Aayusiddi Life Sciences Pvt Ltd & 6 others
NAME OF THE PETITIONER(S)	Muralidhar Rao Maddibonina
NAME OF THE RESPONDENT(S)	Aayusiddi Life Sciences Pvt Ltd & 6 others
UNDER SECTION	130

ORDER

Present: Ld. PCS Mr. MB Suneel for the Applicant.

Ld. PCS Mr. S. Chidambaram for the Respondent Nos. 2 to 5.

Notices to the Income Tax Authorities, ROC as well as RD have been served, but report not filed. Let reminder be issued to the said Authorities. It is to be noted that there is direction by the Hon'ble Supreme Court of India that this matter is to be decided preferable within 4 months from the date of the decision. **Matter is adjourned to 06.05.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)